M/s Inditrade Business consultants Limited (Under CIRP) Summary of Claim Received, Admitted and Modified as on 31/10/2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	of claims	Details in	Rema
Sl. No.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted	continge nt claims	not admitted	under verificati on	Annov	rks, if any
1	Secured Financial creditors belonging to any class of creditors	0	_	0	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	0	-	0	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	6,92,22,183.19	1	6,92,22,183.19	_	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	_	-	-	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		1	6,92,22,183	1	6,92,22,183	-	-	-		